

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.03.2021 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 287 of 2019 & I.A. No. 3313 of 2019	Mahendra G. Wadhvani Vs. Reed Relays & Electronics India Ltd. & Ors.	Vipul Ganda	Delep Goswami-R1 Abhishek Baid Pradip Das-R2 Pawan Jabakh

For Admission (Fresh Case)

2.	Comp. App. (AT) No. 07 of 2020	Ashish Mohan Gupta Vs. Hind Motors Ltd (In Liquidation) & Ors.	Sandeep Bajaj	Krishan Vrind Jain-R1, R2 & R3
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For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 495 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Mohammadiya education Society With	Shafiq Ahmeds	Ayush Sharma Shivya Pachaur
4.	Comp. App. (AT) (Ins) No. 496 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Mohammed Vaziruddin Educational Society.	Karan Malhotra	Ayush Sharma Shivya Pachaur
5.	Comp. App. (AT) (Ins) No. 346 of 2020	Gyanchand Mutha Vs. Aditya Birla Money Ltd & Anr.	Sushil Daga	Vanita Bhargava Wamika Trehan-R1 Amol Vyas-R2
6.	Comp. App. (AT) (Ins) No. 460 of 2020	V N Commercial Corporation Vs. C Srinivasan, Resolution Professional & Ors.	Ashish Rana	
7.	Comp. App. (AT) (Ins) No. 867 of 2020	Mohd. Nazim Khan Vs. Committee of Creditors of Mothers Pride Dairy India Pvt. Ltd. & Ors.	Nilotpal Shyam	Bishwajit Dubey-R1 & R2 Akash Singhal-R3 Amarjeet Sing-R4 Swati Bhatnagar-R5

8.	Comp. App. (AT) (Ins) No. 71 of 2021	KPN Travels India Ltd. Vs. TVS Automobile Solutions Pvt. Ltd.	Madhusmita Bora	Krishna Srinivasan
9.	Comp. App. (AT) (Ins) No. 84 of 2021	SM Milkose Ltd. & Anr. Vs. Parvinder Kumar Bhatt, Deputy Zonal Manager, Bank of India & Ors.	Manish Kaushik	
10.	Comp. App. (AT) (Ins) No. 88 of 2021	Reliance Naval and Engineering Ltd. Being the Holding Company of E Complex Pvt. Ltd. Through its Resolution Professional Mr. Sudip Bhattacharya Vs. A.P. Securitas Pvt. Ltd.	Arpan Behl	

02:00 PM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Hearing

11.	Comp. App. (AT) (Ins) No. 121 of 2019 Part Heard	Martin S.K Golla Vs. Wig Associates Pvt Ltd. &Ors.	Davesh Bhatia	Praveena Gautam- BOB Mithun Shashank- IBBI Pooja Pandey-R1
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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar